(b) whther the Central Government propose to direct the State Government to take appropriate in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL TRAINING, ADMINISTRATIVE RE-FORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DE-PARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) and (b) Affairs of the State Libraries are looked after by the respective State Governments. Necessary informaion is being collected from the Government of Orissa and will be laid on the Table of the House.

Construction of new building at Trivandrum Airport

984. SHRI M. M. JACOB: Will the PRIME MINISTER be pleased state:

- (a) when Government expect open the new airport building at Trivandrum:
- (b) whether the project is progressing according to traget; and
- (c) if not, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CI-VIL AVIATION (SHRI ASHOK GE-HLOT): (a) The new terminal building at Trivandrum airport is likely to be commissioned by August September, 1985.

(b) and (c) Originally, the new terminal building was scheduled to be completed by May, 1983. Subsequently, in order to meet the anticipated increase in passenger traffic, the scope of the project had to be substantially changed resulting in the revision of the original target date of completion.

Lack of facilities sat the Trivandrum Airport

985. SHRI M. M. JACOB; Will the PRIME MINISTER be pleased state:

(a) whether Government are aware of the difficulties being faced by the passengers at the Trivandrum port for want of adequate space and facilities; and

to Questions

(b) if so, what arrangements Government propose to make in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEH-LOT). (a) Yes, Sir.

(b) To provide adequate space and passenger handling facilities, a new terminal complex is under construction and is nearing completion. Further works relating to extension of arrival hall and visitors gallary in the domestic terminal building have been sanctioned. It is also proposed to exterd the domestic departure holding area, the apron and taxi-way during the Seventh Five Year Plan period.

Deforestation in the Andaman and Nicobar Islands

986. SHRI VISHWA BANDHU Will the PRIME MINIS-GUPTA: TER be pleased to state:

- whether Government aware that due to laxity on the part of and the connivance with the civil administration heavy deforestation is taking place in the Andaman Nicobar Islands; and
- (b) if so, what remedial steps Government propose to take in this regard?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) Some deforestation has taken place in forest and Nicobar of Andaman areas Islands despite concerted efforts prevent deforestation.

(b) The following remedial steps have been proposed: ...

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- (i) Maximising the afforestation
- effort and developing a people's movement for thin purpose
- (ii) Following up the report of the Committee set up to Study ali aspects of encroachments on forest areas, after the report is received.
- (iii) Minimising the diversion of forest lands to non-forest use.
- (iv) Strengthening the enforcement machinery at the field level.

Playing of tapes containing speeches of Late J. S. Bhindranwale

- 187. SHRI VIRENDRA VERMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's tion has been drawn to the press report appearing in the Hindustan Times of 10th April, 1985 regarding playing and selling of the tapes containing provocative speeches of late Bhindranwala after Bhindranwale slogang were raised in a Sikh gathering in Punjab attended by Sant H. S. Longowal recently; and
- (b) if so, what action Government have taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) Government have seen the news-item. The matter has been brought to the notice of the Government of Punjab for taking necessary action.

Exploitation of Ocean resources

988. PROF. (MRS.) ASIMA CHATTERJEE: PROF. B. RAMACHANDRA RAO:

Will the PRIME MINISTER be pleased to state:

(a) what are the ocean resources ether than fish and salt which are being exploited by the Department of Ocean Development;

- (b) what are the details of such resources exploited from the Continental Shelf areas together with their value per annum during the Sixth Five Year plan period;
- (c) how the same compares with the output of the USA and Japan; and
- (d) what are the other resources of the ocean which Government propose to exploit during the next five vears?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE-PARTMENTS OF OCEAN DEVE-LOPMENT ATOMIC ENERGY. SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) The partment of Ocean Development largely carried out survey and exploration of marine resources does not at present exploit them directly. Ocean resources other than fish and salt, which are being exploited by other agencies, include fresh water from salt water, marine chemicals, such as potassium chloride, sodium sulphate, magnesia, calcium sulphate etc., oil and gas, monazite, ilmenite, rutile and zircou, seaweeds and lime shells.

- (b) Data on the exploited value of these resources from the Continental shilf during the Sixth Five Plan period are being collected from the different agencies.
- (c) After the information has been obtained, it will be possible to compare it with similar data available from USA and Japan.
- other ocean resources (d) The which are proposed to be exploited heavy mineral placers and